

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) Disciplinary action against the concerned staff has been initiated.

Decision on report of Bureau of Industrial Costs and Prices on bulk drugs

4894. SHRI K. S. CHAVDA :

SHRI D. B. CHANDRA
GOWDA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his predecessor, Shri Gokhale had assured the representatives of the Drug Industry in Bombay in the first week of December, 1972 that Government would take a decision within two months on the report of the Bureau of Industrial Costs and Prices on bulk drug prices;

(b) if so, when the decisions of Government are expected to be announced; and

(c) whether pressure is being exerted by vested interests to see that action on the recommendations contained in the report is delayed?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) In the meeting held in Bombay with the representatives of the Drugs and Pharmaceuticals Industry and the trade in the first week of January 1973, the members of the industry expressed concern about the recommendations of the report of the Bureau of Industrial Costs and Prices on Prices of drugs. Shri H. R. Gokhale then Minister of Petroleum and Chemicals stated that the recommendations of Wanchoo

Committee are still under consideration and that if the industry wanted to put forth any views and suggestions in the above connection, they would be taken in the consideration before arriving at a final decision.

(b) The report is under active consideration and a decision is expected to be taken soon.

(c) Some representatives of the trade have urged that they should be consulted before Government take a final decision on the report.

Meeting of Loco Running Staff with General Manager, Western Railway at Aburoad in December, 1972.

4895. SHRI DHARAMGAJ SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Loco Running Staff at Aburoad met the General Manager, Western Railway at Aburoad on 8th December, 1972 about their problems.

(b) if so, what were the problems and what action has been taken in the matter so far; and

(c) how much time Government propose to take in finalising the issues?

THE DEPUTY MINISTER OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) and (c). Do not arise.

Threat of Strike by All India Loco Running Staff Association at its Annual Meeting held at Burdwan in January, 1973.

4896. SHRI DHARAMGAJ SINGH: Will the Minister of RAILWAYS be pleased to state.

(a) whether the All India Loco Running Staff Association held Annual General Body Meeting at Burdwan on 20th

and 21st January, 1973 and decided to go on strike in case their problems were not solved;

(b) if so, what were the demands of the Loco Running Staff and what steps have been taken in solving their problems, and

(c) what steps Government propose to take to avoid the threat of Strike by Loco Running Staff?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI)

(a) Yes, Sir.

(b) and (c). A list of 31 demands adopted by the Association in the Annual Conference held at Burdwan in January 1973 is given in the statement laid on the Table of the House. [*Placed in Library. See No L.T-4623/73.*] Earlier, the demands of this Association were 10 in number as detailed in the reply to Unstarred Question No. 4891 laid on the Table of the House on 19-12-72

Grievances of staff including Loco Running Staff are dealt with through the Permanent Negotiating Machinery and Joint Consultative Machinery provided for the purpose. Every effort is made to meet legitimate demands expeditiously.

Duties of typists on Indian Railways

4897. SHRI DHARAMGAJ SINGH Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2027 on the 28th November, 1972 regarding duties of typists on Indian Railways and state:

(a) whether the duties of typists have been circulated by the Railway Board to all the Zonal headquarters, and by the Zonal headquarters to all their subordinate offices,

(b) if not, the reasons therefor; and

(c) the time by which Government will circulate the said duty lists?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI)

(a) and (b) The Railway Board have not circulated the duties of Typists to the Zonal Railways. However, duties of Typists locally framed by the Zonal Railways have been circulated to their subordinate offices.

(c) Does not arise, as the Zonal Railways themselves are competent to prepare duty lists.

Treatment of Head Typist on Kota Division (Western Railway) as Supervisory Staff

4898. SHRI DHARAMGAJ SINGH Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4043 on the 12th December, 1972 regarding the implementation of latest duty list of Head Typists on Kota Division of Western Railway and state :

(a) whether the Railway Board has recently issued a list of Supervisory Staff wherein the Head Typists working on Indian Railways have been treated as "Supervisory Staff",

(b) whether the Head Typists working in Kota Division are not regarded as "Supervisory Staff", and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) No. They are classified as Supervisory.

(c) Does not arise.